# GOVERNMENT OF INDIA WATER RESOURCES LOK SABHA

UNSTARRED QUESTION NO:2792 ANSWERED ON:09.08.2000 GROUND WATER JAGANNATH MALLICK;TRILOCHAN KANUNGO

# Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the survey in regard to existing Ground Water Potential for irrigation has been completed;

(b) if so, the findings thereof, State-wise;

(c) the extent to which the ground water has been exploited for the purpose of irrigation, State-wise;

(d) whether there is any over exploitation of ground water in any part of the country;

(e) if so, the details thereof; and

(f) the remedial measures taken/proposed to be taken by the Government in this regard?

# Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SMT. BIJOYA CHAKRAVARTY)

(a) & (b) Yes, Sir. The survey in regard to the existing ground water potential for irrigation has been carried out. The total replenishable ground water resources assessed for the country is 432 billion cubic metre. The irrigation potential from the ground water has been assessed as 64 million hectre. A statement showing the replenishable ground water resources State-wise as on 01.04.1998 and utilisable irrigation potential is given in Annexure-I.

(c) A statement indicating the State-wise position of irrigation potential created and utilised through ground water is given in Annexure-II.

(d) & (e) Yes, Sir. There are certain pockets in various States where over-exploitation of ground water in excess of annual availability exists. A list of over-exploited and dark blocks in various States is given in Annexure-III

(f) Water being a State subject, steps to augment ground water resources is to be taken by the concerned State Government. The steps taken by the Union Government to increase ground water level in the country include:-

(i) Constitution of Central Ground Water Authority under the Environment (Protection) Act, 1986 for regulation and control of ground water management and development.

(ii) Circulation of a Model Bill to all the States/Union Territories, to enable them to enact suitable legislation for regulation and control of ground water development.

(iii) Circulation of Manual on artificial recharge of ground water to the States/Union Territories to enable them to formulate area specific artificial recharge schemes to check the declining trend in ground water levels.

(iv) Implementation of a Central Sector Scheme on studies in artificial recharge of ground water in some 'Over-exploited' and 'Dark' blocks of the country at a cost of Rs.25.00 crore during the IX Five Year Plan.

ANNEXURE-I REFERRED TO IN REPLY TO PART (a) AND (b) OF LOK SABHA UNSTARRED Q. NO. 2792 FOR 9.8.2000

## Annexure-I

### Ground Water Resources Potential As on 1.4.1998

States Total Utilisable Irrigation Replenishable Potential Ground Water Resource

#### States

Andhra Pradesh	3.52909	3.96008
Arunachal	0.14385	0.01800
Pradesh		
Assam	2.24786	0.90000
Bihar	3.35841	4.94763
Goa	0.02182	0.02928
Gujarat	2.03767	2.75590
Haryana	1.11794	1.46170
Himachal Pradesh	0.02926	0.06850
Jammu & Kashmir	0.44257	0.70795
Karnataka	1.61750	2.57281
Kerala	0.79003	0.87925
Madhya Pradesh	5.08891	9.73249
Maharashtra	3.78677	3.65197
Manipur	0.31540	0.36900
Meghalaya	0.05397	0.06351
Mizoram		
Nagaland	0.07240	
Orissa	2.01287	4.20258
Punjab	1.81923	2.91715
Rajasthan	1.26021	1.77783
Sikkim		
Tamil Nadu	2.64069	2.83205
Tripura	0.06634	0.08056
Uttar Pradesh	8.53870	16.79896
West Bengal	2.30914	3.31794
Total States	43.30063	64.04514

#### Union Territories

Andaman & Nicobar		
Chandigarh	0.00297	
Dadar & Nagar Haveli	0.00422	
Daman 0.00071		
Diu	0.00037	
NCT Delhi	0.02916	
Lakshdweep	0.03042	
Pondicherry	0.01746	
Total Uts	0.08530	0.00504

Grand Total 43.38593 64.05018

ANNEXURE-II REFERRED TO IN REPLY TO PART (c) OF LOK SABHA UNSTARRED Q. NO. 2792 FOR 9.8.2000

Annexure-II

IRRIGATION POTENTIAL CREATED AND UTILISED THROUGH GROUND WATER UPTO 'VIII PLAN

Sl	States	3		Potential	Potential
No	Created		Utilised		
	Figure	in	thousand	Ha.	

1	Andhra Pradesh	1678	1644
2	Arunachal Pradesh	2	2
3	Assam	200	142
4	Bihar	4365	3906
5	Goa	2	2
6	Gujarat	1790	1707

<pre>7 Haryana 8 Himachal Pradesh 9 Jammu &amp; Kashmir 10 Karnataka 11 Kerala 12 Madhya Pradesh 13 Maharashtra 14 Manipur 15 Meghalaya 16 Mizoram 17 Nagaland 18 Orissa 19 Punjab 20 Rajasthan 21 Sikkim 22 Tamil Nadu 23 Tripura 24 Uttar Pradesh 25 West Bengal</pre>	1544 16 10 788 142 1515 1635 1635 1 9 9 1 701 3384 2049 1315 21 22634 1861	1498 11 10 772 127 1496 1594 1 9 1 571 3324 2015 1312 21 20358 1408
Total States	45663	41931
Total Uts	63	62

Grand Total 45726 41993

Source: Report of the Working Group on Minor Irrigation for formulation of IX plan Proposals ANNEXURE-I REFERRED TO IN REPLY TO PART (d) AND (e) OF LOK SABHA UNSTARRED Q. NO. 2792 FOR 9.8.2000

Annexure-III

CATEGORISATION OF BLOCKS/MANDALS/TALUKS/WATERSHEDS AS OVER EXPLOITED AND DARK ON ALL INDIA BASIS

Sl. States Number Number of No. of Blocks/Taluks/Mandals/Watersheds No of Blocks/Mand Distric als/ ts Taluks/ Watersheds Over-exploited Dark No. % No. %

States	s						
1 Ai	ndhra Pradesh	22	1104	12	1.09	14	1.27
2 A:	runachal Prades	sh 3		0	0.00	0	0.00
3 A:	ssam	23	134	0	0.00	0	0.00
4 B:	ihar	42	589	3	0.51	9	1.53
5 Go	oa	3	12	0	0.00	0	0.00
6 G1	ujarat	19	184	13	7.07	15	8.15
7 На	aryana	17	108	33	30.56	8	7.41
8 H.	imachal Pradesh	12	69	0	0.00	0	0.00
9 Ja	ammu & Kashmir	14	123	0	0.00	0	0.00
10 Ka	arnataka	19	175	7	4.00	9	5.14
11 Ke	erala	14	154	0	0.00	0	0.00
12 Ma	adhya	45	459	2	0.44	1	0.22
Prades	sh						
13 Ma	aharashtra	29	231	2	0.87	6	2.60
14 Ma	anipur	6	26	0	0.00	0	0.00
15 Me	eghalaya	5	29	0	0.00	0	0.00
16 M:	izoram	3	20			Not	Assessed
17 Na	agaland	7	21	0	0.00	0	0.00
18 0:	rissa	30	314	4	1.27	4	1.27
19 Pi	unjab	17	138	72	52.17	11	7.97
20 Ra	ajasthan	32	236	74	31.36	20	8.47

21	Sikkim	4	4			Not	Assessed
22	Tamil Nadu	27	384	64	16.67	39	10.16
23	Tripura	3	17	0	0.00	0	0.00
24	Uttar Pradesh	58	819	19	2.32	21	2.56
25	West Bengal	16	341	0	0.00	1	0.29
Tot	al States 470		5691	305	158		

Union Territories

1	Andaman & Nicobar							
2	Chandigarh							
3	Dadar & Nagar Havel	i						
4	Daman & Diu		2		1	50.00	1	50.00
5	NCT Delhi		5		3	60.00	1	20.00
6	Lakshdweep		9		0	0.00	0	0.00
7	Pondicherry		4		1	25.00	-	0.00
Tot	al Uts	20		5		2		
Gra	nd Total	5711		310		160		

Note - Andhra Pradesh - Mandal - Gujarat, Karnataka, Maharashtra - Taluks/Tehsils